

Company: Sol Infotech Pvt. Ltd.
Website: www.courtkutchehry.com

Gujarat Short Titles (Amendment) Amending Act, 2013 01 of 2013

[13 March 2013]

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Gujarat Short Titles (Amendment) Amending Act, 2013 01 of 2013

[13 March 2013]

AN ACT further to amend the Gujarat ShortTitles (Amendment) Act, 2011.

It is hereby enacted in the Sixty-fourth Year of Republic of India as follows:-

1. Short title :-

This Act may be called the Gujarat Short Titles (Amendment) Amending Act, 2013.

2. Amendment of Schedule to Guj. 15 of 2011 :-

In the Gujarat Short Titles (Amendment) Act, 2011, in the Schedule, after entry at Serial No. 38, the following entry shall be inserted, namely:-

SCHEDULE
(See sections 3 and 4)
.style1 {
font-family: Verdana;
font-weight: bold;
}
.style2 {font-family: Verdana}
-->

Sr. No.	Act No.	Year	Name of the Bombay Act
1.	2.	3.	4.
"38A.	Bom. XXIX	1950	The Bombay Public Trusts Act, 1950".